NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 22(ND)/2011 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY:

Mr. Nishi Gupta

V/s.

M/s. Manohar Lal Gupta & Co. Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGN	NATION	REPRESENTATION	SIGNATURE
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(2.)	Mr. Pro	shant	Advocate	l'etitionus	freeh
(3.) 1			Advocat		valuan
	Bhan	dwag	sta Direc	to Petitioner	
(4)	48. Mus	muc gog		NO. 2	

Order

Learned counsel for the petitioner has stated that mediation in the present dispute has not succeeded and the matter needs to be adjudicated.

To come up for arguments on 07.12.2016 high up on the list.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRÀ) MEMBER (T)

19.10.2016 (P.K.Sud)